

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 117
CP No. (IB)- 26/9/JPR/2023
Under Section 9 of IBC, 2016**

In the matter of:

Param Dairy Limited

... Operational Creditor

Versus

Jhandewalas Foods Limited

... Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor : Mohana Sharda, Adv.

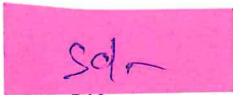
For the Corporate Debtor : Amit Dhall, Adv.

ORDER

Heard Ms. Mohana Sharda, Adv. appearing on behalf of the Petitioner/ Operational Creditor. Mr. Amit Dhall, Adv. appearing on behalf of the Respondent/ Corporate Debtor. During the course, learned counsel for the Respondent was asked to show the ledger account of the CD, for which, he seeks a short time. List the matter on 11.09.2024.


Solr

(Rajeev Mehrotra)
Technical Member


Solr

(Deep Chandra Joshi)
Judicial Member

July 24, 2024